

ITEM NO.103

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).36016/2013

BALMUNI & ANR.

Petitioner(s)

VERSUS

COMMISSIONER, VARANASI MANDAL & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 23/04/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr. D.P. Chaturvedi, Adv.  
Mr. S.N. Bhat, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Notice be reissued to respondent Nos.1 to 3 through  
the concerned District Court besides usual mode.

None appeared on behalf of respondent Nos.4 to 7,  
though on the last date, the learned Advocate, Mr. Mohit Kumar  
Shah had accepted notice and undertaken to file vakalatnama  
and counter affidavit but till date no steps seems to have  
been taken by him.

List again on 7.8.2014.

(M.A. SAYEED)  
REGISTRAR

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